

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No.262/2021

IN THE MATTER OF:

Attar Singh

...

Applicant

Versus

State of Haryana

Respondent

**REPORT ON BEHALF OF HARYANA STATE POLLUTION
CONTROL BOARD IN COMPLIANCE OF ORDER DATED
27.10.2021**

MOST RESPECTFULLY SHOWETH:

1. That Hon'ble National Green Tribunal in its order dated 27.10.2021 has directed the HSPCB to furnish a factual and action taken report in the matter. Hon'ble Tribunal took notice of the complaint of operation of following industrial units:-
 - i. M/s Avtar Steel, village Liwaspur, Sonipat
 - ii. M/s Toyo Spring, Bahalgrah Road, Sonipat
 - iii. M/s Anand Glass Sheet, Village Liwaspur, District- Sonipat
 - iv. M/s Maneta Automotive Components Pvt. Ltd., Village Hasamabad, Bahalgarh, Sonipat.

The said units are stated to be generating toxic and pollution in melting of iron, glass and other products, without any safeguards. They are stated to be extracting ground water illegally.

2. In view of the averments in the application, Hon'ble NGT found it appropriate to require a factual and action taken report from the State PCB, based on visit to the site in question. The Hon'ble Tribunal directed that if there are violations, remedial action be taken in exercise of statutory powers under the Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974, following due process of law.



3. The said units were inspected by the Assistant Environmental Engineer of HSPCB, Sonipat Region on 30.03.2022 and details of the each units are given below:

I. M/s Avtar Steel, Bahalgarh Road, Sonipat.

- The said unit is engaged in the manufacturing of SS ingots by using various scraps like SS scrap, MS Scrap, AS scrap, Ferro Chromium, Ferro Manganese, Ferro Silica, Ferro Nickel etc. The production capacity of the Plant is 3000 MTA and as per Board categorization unit falls under Orange Category. Unit has installed one no. induction furnace and one no. Argon Oxygen Decarburization (AOD) furnace as source of air emission. Unit has provided primary and secondary extraction hoods, cyclone separators and bag filters as air pollution control devices to control air emission and further attached with a common stack of height 30 mtrs to meet the air emission standards. Unit is using electricity and LPG as fuel in the furnaces. First of all, the scrap is being melt in Induction Furnace and after completing the melting, molten is transferred to AOD furnace to further purification as per market demand. Sample of air emission from the stack was collected and was sent to the Board Laboratory for analysis and as per A/R No. 1501 dt. 06.04.2022 parameters are found within the prescribed norms. Copy of analysis report is attached as **Annexure-C-1**. Unit has also provided 03 Nos. DG sets having capacity of (1000x2+300) KVA with proper stack height as per CPCB norms and with inbuilt acoustic enclosures to control noise pollution.
- There is no use of water in the manufacturing process therefore no generation of any trade effluent. Domestic effluent generated from the unit is being discharged into septic tank followed by soak pit. Sample of ground water from bore-well installed premises was also collected and as per A/R No. 4790 dt. 08.04.2022, no contamination was observed into ground water. Copy of analysis report is attached as **Annexure-C-2**. The unit has applied for obtaining permission from Haryana Water Resources Authority (HWRA) vide application no. HWRA/IND/N/2021/202 dated 19.08.2021.
- Unit has obtained Consent to Operate (CTO) under Water (Prevention and Control of Pollution) Act, 1974 & Air (Prevention and Control of Pollution) Act, 1981 and authorization under Hazardous



and Other Wastes (Management & Transboundary Movement) Rules, 2016 valid up to 31.03.2025.

ii. **M/s Toyo Spring, Bahalgrah Road, Sonipat**

The unit engaged in manufacturing of leaf springs and as per Board categorization of HSPCB, unit falls under Orange Category. Unit has installed four nos. heating furnace and two nos. tempering furnace to complete the process of Harding and heat treatment and unit is using PNG as fuel into the above mentioned furnaces. Unit has also installed two nos. paint booth with filters as Air pollution control devices. During the process there is no visible air emission as cleaner fuel is used. Unit has also provided 03 Nos. DG sets having capacity of (500x2+1000) KVA with proper stack height as per CPCB norms and with inbuilt acoustic enclosures to control noise pollution.

- There is no use of water in the manufacturing process therefore, there is no generation of any type of trade effluent, only domestic effluent is being generated for which unit has provided STP for treatment of domestic effluent. Sample of effluent from STP outlet was collected and as per analysis report no. 4788 dated 08.04.2022, parameters are found within prescribed norms. Copy of analysis report is attached as **Annexure-C-3**.
- Unit has installed one no. bore-well in its premises and obtained permission from ground water authority vide no. HWRA/NOC/IND/N/2022/273 valid upto 24.03.2023 for ground water extraction. Further, sample of ground water from bore well was also collected and as per analysis report vide no. 4791 dated 08.04.2022, there was no contamination observed in the ground water. Copy of analysis report is attached as **Annexure-C-4**.
- Unit has obtained Consent to Operate (CTO) under Water (Prevention and Control of Pollution) Act, 1974 & Air (Prevention & Control of Pollution) Act, 1981 and authorization under Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016 valid upto 31.03.2023.

iii. **M/s Anand Glass Works, Village Liwaspur, District- Sonipat**

The unit is engaged in cutting, sizing and finishing of glass sheets. There is No air emission generation from the process. Water is used for cutting of glass, sizing of glass, further into rubbing & edging

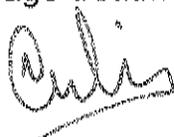


process of glass, unit has not provided any provision for treatment of effluent like settling tanks/ ETP, during inspection unit was found discharging its trade effluent into underground water tank without any treatment. Sample of trade effluent was collected and was sent to the Board laboratory for analysis and as per analysis report no. 4792 dated 08.04.2022, pH value was found **10.17** against the limit of (5.5-9.0). Copy of analysis report dated 08.4.2022 is attached as **Annexure-C-5**. Show cause notice for closure and imposition of environment compensation was issued to the unit vide letter no. HSPCB/SR/200/53-54 dated 13.04.2022, the reply submitted by the unit on 29.04.2022 was not found satisfactory and accordingly, recommendation for closure of unit was sent to Head office vide this office letter no. HSPCB/SR/2022/216 dated 06.05.2022. Accordingly, Closure Order was issued against the unit by the authority and closure orders were implemented on 19.05.2022 and compliance report dt. 19.05.2022 is attached as **Annexure-C-6**.

- Environment Compensation against the unit for violation of environmental laws was calculated and Rs. 5,06,250/- has been recommended for imposition of EC to the authority vide this office letter No. HSPCB/SR/1386 dt. 30.07.2022 which is under process with the Head Office at Panchkula. Copy of recommendation of EC is attached as **Annexure-C-7**. This office is also in the process of filling complaint in the Special Environment Court, Kurukshetra after obtaining with required approval from Competent Authority.

iv. **M/s Meneta Automotive Components Pvt. Ltd., Village Hasamabad, Bahalgarh, Sonipat.**

- The unit engaged in the manufacturing of auto parts for break lining and falls under Orange Category. Unit has obtained Consent to Operate (CTO) under Water (Prevention and Control of Pollution) Act, 1974 & Air (Prevention and Control of Pollution) Act, 1981 valid upto 31.03.2025 and authorization under Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016 upto 31.03.2025. The Unit has installed one no. bore-well in its premises and obtained permission from ground water authority vide no. HWRA/NOC/IND/N/2022/476 valid upto 04.07.2023 for ground water extraction. There is no generation of any type of trade effluent from the process and only domestic effluent is being generated for which unit has installed Sewage treatment plant (STP). The unit was



inspected by the team of Officers of HSPCB on 28.08.2021 (before passing order in present OA). During inspection the unit was found discharging its domestic effluent without any treatment through by adopting "bye-passing arrangement", directly into Rain Water Harvesting Pit. Sample of effluent was collected from Rain Water Harvesting Pit by the team of Officers in the presence of representative of unit and as per the analysis report No. 2229 dated 13.09.2021 the parameters are found exceeding the prescribed norms. Relevant portion of the analysis report is reproduced here:

Sr. No.	Parameters	Result (Outlet of STP)	Test Method
	Color	Turbid	As per relevant parts of IS: 2488 (Part-V) and Standard methods for the Examination of Water and Waste Water APHA (22 nd edition)
1.	Odour	Bad	
2.	pH Value	8.21	
3.	BOD (mg/l)	82	
4.	COD (mg/l)	288	
5.	TSS (mg/l)	114	
6.	Oil & Grease (mg/l)	4	
7.	TDS (mg/l)	1510	
8.	Turbidity NTU	3.98	
9.	Ammonical -N (mg/l)	12.91	
10.	Total Hardness (mg/l)	650	
11.	Calcium (mg/l)	185.6	
12.	Magnesium (mg/l)	45.198	
13.	Chloride (mg/l)	400	
14.	Conductivity (u S/cm)	2760	
15.	Sulphate (mg/l)	13.96	
16.	Sulphide (mg/l)	N.D.	
17.	Flouride (mg/l)	0.33	
18.	Total Phosphate	0.96	

Auth

	(mg/l)		
19.	Iron (mg/l)	N.D.	

Copy of analysis report is annexed as **Annexure C-8**.

- Thereafter, Show cause notice for closure was issued to the unit by the Office vide letter dated 17.09.2021 and the reply submitted by the unit was not found satisfactory, thereafter recommendation for closure was sent to HSPCB, Panchkula and closure order was issued by the Competent Authority vide letter dated 27.12.2021. Copy of closure order issued against the unit by the board is attached as **Annexure-C-9**.
- The unit was visited on 30.12.2021 for implementation of closure order but the unit has shown the stay order dated 30.12.2021 passed by the Appellate Authority. Therefore, the closure orders against the unit were not implemented. Copy of stay order issued by the appellate authority is attached as **Annexure-C-10**. When the appeal was listed on 27.01.2022 and on that day the appellate authority directed the Board to re-inspect the unit for re-collection of sample and to submit the report and to come up on 17.02.2022 in the meantime, stay already granted on operation of impugned order of the Board to continue till next date of hearing.
- The unit was again re-inspected by the concerned officer of the Board on 30.03.2022 and sample of effluent from STP outlet was collected and sent to Board laboratory for analysis and as per analysis report no. 4789 dated 08.04.2022 from Board's lab at Panchkula, parameters are found within prescribed norms. Copy of analysis report dated 08.04.2022 is attached as **Annexure-C-11**. The appeal is still pending before the Appellate Authority.

The report is submitted accordingly for kind consideration. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.



Regional Officer, Sonipat Region
Haryana State Pollution Control Board

Place: Sonipat
Date: 12/9/22



Form IV

(See Rule 20)

Report No. **1,501**

Dated : **6-Apr-22**

I hereby, certify that I Neeraj Bala Board Analyst, duly appointed under sub section (2) of section 29 of the Air (Prevention and Control of Pollution) Act, 1981 received on the 31 day of Mar-22 collected by Ravinder Yadav, AEE on dated 30-Mar-22 for analysis.

A sample of M/s Avtar Steel Ltd., Unit-13,
Village Jat Joshi, Delhi Road,
Sonepat

Further certify that I have analysed the above mentioned sample on 31-Mar-22 to 6 Apr-22 and declare the result of analysis to be as follows :

S. No.	ParameterName	Result	Result	Limit
1.	Sample Code	1501		
2.	Name of Plant/Section #	Melting		
3.	Stack Attached to #	Bag Filter		
4.	Normal Operating Schedule (hr/day) #	24		
5.	Type of Chimney #	Metal		
6.	Stack Height from ground level #	30 m		
7.	Diameter of the Stack #	1 m		
8.	Stack temperature (°C) #	83		
9.	Average stack velocity (m/sec) #	7.98		
10.	Quantity of Emmision (m3/Sec)	6.2		
11.	Type of fuel #	Electricity		
12.	Suspended particulate matter (mg/m3)	27.7		150
13.	Sulphur dioxide (mg/m3)	N.D.		600
14.	Nitrogen Oxide (mg/m3)	N.D.		300

Method of Testing As per relevant part of Indian Standard Methods for Measurement of Air Pollution IS : 11255 (P-1) Stack/ IS:5182 (P-4) Ambient and Emission regulation part III of Central Pollution Control Board.

The condition of the seals, listening and container on receipt was as follows :-

Container had its seal found intact and in order, slip on the container had the signature of the representative of the Industry and the Board.

Signed this 6-Apr-22

Haryana State Pollution Control Board's Central Labortary
SCO-115, 1st and 2nd Floor Sec 25, Panchkula, Haryana

To

The Member Seceratory,
Haryana State Pollution Control Board
C-11, Sec-6, Panchkula, Haryana

CC to Regional Office

Sonepat

Neeraj Bala
BOARD ANALYST

The results reported relate only to the sample testing.
This information is provided by Field Officer.



Form J

(See Rule 36)

Report No. **4,790**Type of Sample : **Legal**Dated : **08-Apr-22**

I hereby, certify that I Neeraj Bala Board Analyst, duly appointed
under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974),
received a sample on the 31 day of Mar-2022 collected by
Ranveer Yadav, AEE on dated 30-Mar-22 for analysis.

A sample of M/s Aytar Steel Ltd., Unit-B
Village Jat Joshi, Delhi Road
Sonepat

Further certify that i have analysed the above mentioned sample on 31-Mar-22 to 08-Apr-22
and declare the result of analysis to be as follows : -

S. No.	ParameterName	Results		Limit	Method
		Result	Result		
1.	Sample Code	7121			
2.	Sample Collected from	Borewell			
3.	Apearance	Colourless			
4.	Odour	Odourless			
5.	pH value	7.05			
6.	BOD(3 days at 27°C) mg/l	1.2			
7.	COD (mg/l)	8.0			
8.	Total Suspended Solids (mg/l)	BDL (DL=5)			
9.	Oil and grease (mg/l)	BDL (DL=2)			
10.	Total Disolved Solids (mg/l)	1828.0			
11.	Turbidity NTU	N.D.			

Method of Testing As per relevant part of IS: 2488 (Part-I-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, listening and container on receipt was as follows : -

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board

Signed this 08-Apr-22

Haryana State Pollution Control Board's Central Laboratory
SCO-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To
The Member Secretary,
Haryana State Pollution Control Board
C-11, Sec-6, Panchkula, Haryana

CC to Regional Office

Sonepat

Neeraj Bala
BOARD ANALYST

The test report relate only to the particular sample submitted for testing



Form J

(See Rule 36)

Page 2 of 3

Report No. **4,790**

Type of Sample : **Legal**

Dated : **08-Apr-22**

I hereby, certify that I Neeraj Bala Board Analyst, duly appointed
under sub-section (3) of section 51 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974),
received a sample on the 31 day of Mar-2022 collected by
Ranveer Yadav, AEE on dated 30-Mar-22 for analysis.

A sample of M/s. Avtar Steel Ltd., Unit-B
Village Jat Joshi, Delhi Road
Sonepat

Further certify that I have analysed the above mentioned sample on 31-Mar-22 to 08-Apr-22
and declare the result of analysis to be as follows :-

S. No.	ParameterName	Results		Limit	Method
		Result	Result		
12.	Ammonical-N (mg/l)	N.D.			
13.	Total Hardness (mg/l)	468.0			
14.	Calcium (mg/l)	131.2			
15.	Magnesium (mg/l)	34.02			
16.	Sodium (mg/l)	12.8			
17.	Potassium (mg/l)	3.2			
18.	Chloride (mg/l)	72.0			
19.	Conductivity (μ S/cm)	3380.0			
20.	Sulphate (mg/l)	80.21			
21.	Fluoride (mg/l)	0.51			
22.	Phenolic Compound (C ₆ H ₅ OH) mg/l	N.D.			

Method of Testing As per relevant part of IS: 2488 (Part-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, listening and container on receipt was as follows :-

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board

Signed this 08-Apr-22

Haryana State Pollution Control Board's Central Laboratory
SCO-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To
The Member Secretary,
Haryana State Pollution Control Board

C-11, Sec-6, Panchkula, Haryana

CC to Regional Office Sonepat

Neeraj Bala
BOARD ANALYST

The test report relate only to the particular sample submitted for testing



Form J

(See Rule 36)

Report No. 4,790

Type of Sample: Legal

Dated: 08-Apr-22

I hereby certify that I Neeraj Bala

Board Analyst, duly appointed

under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974),

received a sample on the 31 day of Mar-2022 collected by

Ranveer Yadav, AEE on dated 30-Mar-22 for analysis.

A sample of M/s Aytar Steel Ltd., Unit-B

Village Jat Joshi, Delhi Road

Sonepat

Further certify that I have analysed the above mentioned sample on 31-Mar-22 to 08-Apr-22

and declare the result of analysis to be as follows :-

S. No.	ParameterName	Results		Limit	Method
		Result	Result		
23.	Boron (mg/l)	N.D.			

Method of Testing As per relevant part of IS: 2458 (Part-I-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, labeling and container on receipt was as follows :-

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board

Signed this 08-Apr-22

Haryana State Pollution Control Board's Central Laboratory

SCO-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To

The Member Secretary,
Haryana State Pollution Control Board

C-11, Sec-6, Panchkula, Haryana

CC to Regional Office

Sonepat

Neeraj Bala
BOARD ANALYST

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Form J

(See Rule 36)

Page 1 of 1

Report No. **4,788**

Type of Sample : **Legal**

Dated : **08-Apr-22**

I hereby, certify that I Neeraj Bala Board Analyst, duly appointed
under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974),
received a sample on the 31 day of Mar-2022 collected by
Ravinder Yadav, AEE on dated 30-Mar-22 for analysis.

A sample of M/s Toyo Springs Ltd.,
5th KM Sonapat- Bahalgarh Road, PO Bahalgarh
Sonapat

Further certify that i have analysed the above mentioned sample on 31-Mar-22 to 08-Apr-22
and declare the result of analysis to be as follows :-

S. No.	ParameterName	Results			Method
		Result	Result	Limit	
1.	Sample Code	7117	7118		
2.	Sample Collected from	Inlet of STP	Outlet of STP		
3.	Apearance	Grey	Greyish		
4.	Odour	Bad	Mild		
5.	pH value	7.28	7.38	5.5-9.0	
6.	BOD(3 days at 27°C) mg/l	88.0	27.0	30	
7.	COD (mg/l)	316.0	156.0	250	
8.	Total Suspended Solids (mg/l)	157.0	68.0	100	
9.	Oil and grease (mg/l)	13.0	4.5	10	
10.	Conductivity (μ S/cm)	4280.0	3840.0		

Method of Testing As per relevant part of IS: 2488 (Part I-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, listening and container on receipt was as follows :-

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board

Signed this 08-Apr-22

Haryana State Pollution Control Board's Central Laboratory
SCO-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To
The Member Secretary,
Haryana State Pollution Control Board
C 11, Sec-6, Panchkula, Haryana

Neeraj Bala
BOARD ANALYST

CC to Regional Office

Sonapat

The test report relate only to the particular sample submitted for testing



Form J

(See Rule 36)

Annexure-64

Page 1 of 3

Report No. **4,791**

Type of Sample : **Legal**

Dated : **08-Apr-22**

I hereby, certify that I Neeraj Bala Board Analyst, duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974), received a sample on the 31 day of Mar-2022 collected by Ravinder Yadav, AEE on dated 30-Mar-22 for analysis.

A sample of M/s Toyo Springs Ltd.,
5KM, Sonapat-Bahalgarh Road, PO Bahalgarh
Sonapat

Further certify that i have analysed the above mentioned sample on 31-Mar-22 to 08-Apr-22 and declare the result of analysis to be as follows :-

S. No.	ParameterName	Results			Method
		Result	Result	Limit	
1.	Sample Code	7122			
2.	Sample Collected from	Borewell			
3.	Apearance	Colourless			
4.	Odour	Odourless			
5.	pH value	7.22			
6.	BOD(3 days at 27°C) mg/l	2.6			
7.	COD (mg/l)	12.0			
8.	Total Suspended Solids (mg/l)	BDL (DL=5)			
9.	Oil and grease (mg/l)	BDL (DL=2)			
10.	Total Disolved Solids (mg/l)	1732.0			
11.	Turbidity NTU	N.D.			

Method of Testing As per relevant part of IS: 2488 (Part I-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, listening and container on receipt was as follows :-

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board

Signed this 08-Apr-22

Haryana State Pollution Control Board's Central Laboratory
SCO-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To
The Member Secretary,
Haryana State Pollution Control Board
C-11, Sec-6, Panchkula, Haryana

Neeraj Bala
BOARD ANALYST

CC to Regional Office Sonapat

The test report relate only to the particular sample submitted for testing



Form J

Page 2 of 3

(See Rule 36)

Report No. **4,791**

Type of Sample : **Legal**

Dated : **08-Apr-22**

I hereby, certify that I Neeraj Bala Board Analyst, duly appointed
under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974),
received a sample on the 31 day of Mar-2022 collected by
Ravinder Yadav, AEE on dated 30-Mar-22 for analysis.

A sample of M/s Toyo Springs Ltd.,
5KM, Sonapat-Bahalqarh Road, PO Bahalqarh
Sonapat

Further certify that I have analysed the above mentioned sample on 31-Mar-22 to 08-Apr-22
and declare the result of analysis to be as follows :-

S. No.	ParameterName	Results			
		Result	Result	Limit	Method
12.	Ammonical-N (mg/l)	N.D.			
13.	Total Hardness (mg/l)	422.0			
14.	Calcium (mg/l)	118.4			
15.	Magnesium (mg/l)	30.618			
16.	Sodium (mg/l)	13.2			
17.	Potassium (mg/l)	3.0			
18.	Chloride (mg/l)	68.0			
19.	Conductivity (μ S/cm)	3190.0			
20.	Sulphate (mg/l)	74.29			
21.	Fluoride (mg/l)	0.53			
22.	Phenolic Compound (C ₆ H ₅ OH) mg/l	N.D.			

Method of Testing As per relevant part of IS: 2488 (Part I-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, listening and container on receipt was as follows :-

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board

Signed this 08-Apr-22

Haryana State Pollution Control Board's Central Laboratory
SCO-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To
The Member Secretary,
Haryana State Pollution Control Board
C-11, Sec 6, Panchkula, Haryana

CC to Regional Office

Sonapat

Neeraj Bala
BOARD ANALYST

The test report relate only to the particular sample submitted for testing



Form J

(See Rule 36)

Page 3 of 3

Report No. **4,791**

Type of Sample : **Legal**

Dated : **08-Apr-22**

I hereby, certify that I Neeraj Bala Board Analyst, duly appointed under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974), received a sample on the 31 day of Mar-2022 collected by Ravinder Yadav, AEE on dated 30-Mar-22 for analysis.

A sample of M/s Toyo Springs Ltd.,
5KM, Sonapat-Bahalgarh Road, PO Bahalgarh
Sonapat

Further certify that I have analysed the above mentioned sample on 31-Mar-22 to 08-Apr-22 and declare the result of analysis to be as follows :-

S. No.	ParameterName	Results			
		Result	Result	Limit	Method
23.	Boron (mg/l)	N.D.			

Method of Testing As per relevant part of IS: 2488 (Part I-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, listening and container on receipt was as follows :-

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board

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Haryana State Pollution Control Board's Central Laboratory

SCO-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To

The Member Secretary,
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C-11, Sec-6, Panchkula, Haryana

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BOARD ANALYST

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Page 1 of 2

Report No. **4,792**Type of Sample : **Legal**Dated : **08-Apr-22**

I hereby, certify that I Neeraj Bala Board Analyst, duly appointed
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received a sample on the 31 day of Mar-2022 collected by
Ravinder Yadav, AEE on dated 30-Mar-22 for analysis.

A sample of M/s Anand Glass Works,
Village Liwaspur,
Sonepat

Further certify that i have analysed the above mentioned sample on 31-Mar-22 to 08-Apr-22
and declare the result of analysis to be as follows :-

S. No.	ParameterName	Results		Limit	Method
		Result	Result		
1.	Sample Code	7123			
2.	Sample Collected from	Outlet of unit			
3.	Apearance	White			
4.	Odour	Mild			
5.	pH value	10.17		5.5-9.0	
6.	BOD(3 days at 27°C) mg/l	7.2		30	
7.	COD (mg/l)	76.0		250	
8.	Total Suspended Solids (mg/l)	88.0		100	
9.	Oil and grease (mg/l)	BDL (DL=2)		10	
10.	Total Disolved Solids (mg/l)	2076.0		2100	
11.	Ammonical-N (mg/l)	N.D.		50	

Method of Testing As per relevant part of IS: 2488 (Part I-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, listening and container on receipt was as follows :-

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board

Signed this 08-Apr-22

Haryana State Pollution Control Board's Central Laboratory
SCO-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To
The Member Secretary,
Haryana State Pollution Control Board
C-11, Sec-6, Panchkula, Haryana

CC to Regional Office

Sonepat

Neeraj Bala
BOARD ANALYST

The test report relate only to the particular sample submitted for testing



Form J

(See Rule 36)

Report No. **4,792**

Type of Sample : **Legal**

Dated : **08-Apr-22**

I hereby, certify that I Neeraj Bala Board Analyst, duly appointed
under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974),
received a sample on the 31 day of Mar-2022 collected by
Ravinder Yadav, AEE on dated 30-Mar-22 for analysis.

A sample of M/s Anand Glass Works,
Village Liwaspur,
Sonepat

Further certify that i have analysed the above mentioned sample on 31-Mar-22 to 08-Apr-22
and declare the result of analysis to be as follows : -

S. No.	ParameterName	Results		Limit	Method
		Result	Result		
12.	Sodium Absorption Ratio	6.87		26	
13.	Conductivity (μ S/cm)	3850.0			
14.	Sulphide (mg/l)	1.6		2.0	
15.	Phenolic Compound (C ₆ H ₅ OH) mg/l	N.D.		1.0	
16.	Total Chromium (mg/l)	N.D.		2.0	

Method of Testing As per relevant part of IS: 2488 (Part-I-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, listening and container on receipt was as follows : -

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board

Signed this 08-Apr-22

Haryana State Pollution Control Board's Central Laboratory
SCO-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To
The Member Secretary,
Haryana State Pollution Control Board
C-11, Sec-6, Panchkula, Haryana

CC to Regional Office

Sonepat

Neeraj Bala
BOARD ANALYST

The test report relate only to the particular sample submitted for testing

Haryana State Pollution Control Board

Star Complex, Opp. General Hospital, Delhi Road, Sonipat

Ph. - 0130-2236119, E-mail ID: - hspcbrosr@gmail.com

No. HSPCB/SR/2022/ 370-371

Dated: 20/05/2022

To

The Chairman,
Haryana State Pollution Control Board,
Panchkula.

Sub: Compliance of closure order of M/s Anand Glass Works, Village-Liwaspur, Sonapat.

Ref: Closure order vide No. I/112341/2022 dated 10.05.2022.

In this connection, it is submitted that in compliance of the orders passed by Board, HSPCB, Panchkula referred above, the subject cited unit has been sealed on 19.05.2022. The compliance report of closure orders of the said unit and photographs is enclosed herewith.

This is submitted for your kind information and further necessary action please.

DA/As above.

o/c
Regional Officer,
Sonipat Region

Endst. No. 371

Dated: 20/05/2022

A copy of the above mentioned reference forwarded to the Executive Engineer, UHBVN (Operation Division), Sonipat with a request to disconnect the electricity supply of the above said unit and send the compliance report to this office so that the same can be sent to Head Office.

o/c
Regional Officer,
Sonipat Region

I/112341/2022



HSPCB

HARYANA STATE POLLUTION CONTROL BOARD

C-11 Sector-6, Panchkula

Ph – 0172- 577870-73, Fax No. 2581201

E-mail- hspcbho@gmail.com Website: hspcb.gov.in

AA/AAE-IAAE-IAAE-IVIS-E
Cult
11/5

CLOSURE ORDER

Whereas, M/s Anand Glass Works, Village-Liwaspur, Sonipat has established and operating a unit for cutting, sizing and finishing of glass sheet which is polluting in nature and is covered under Orange category;

Whereas, the above said unit was visited by the Field Officer of the Board on 30.03.2022 and reported that the following deficiencies were found during inspection:-

1. Unit has not obtained CTE/CTO from the Board.
2. Unit has not installed ETP for treatment of trade effluent generated during cutting and sizing of glass sheet.

Whereas, a Show Cause Notice for closure was issued to the above said unit by the Regional Officer, Sonipat vide his letter HSPCB/SR/2022/53-54 dated 13.04.2022 and the Regional Officer has reported that the reply submitted by the unit was found not satisfactory because unit has not complied with the above observations;

Whereas, effluent sample was collected and as per analysis report no. 4792 dated 08.04.2022, the pH parameter is exceeding the prescribed limit;

Whereas, the Regional Officer, Sonipat vide his letter no. HSPCB/SR/2022/2016 dated 06.05.2022 recommended taking closure action against the unit under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention & Control of Pollution) Act, 1981;

Therefore, keeping in view the above said facts and in exercise of the powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of M/s Anand Glass Works, Village-Liwaspur, Sonipat by sealing its plant, machinery and DG sets along with disconnection of the electric supply with immediate effect.

In addition to above, it is also intimated that non-compliance with the directions issued under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 is an offence.

Dated Panchkula, the
10th May, 2022

P. Raghavendra Rao
Chairman

Endst. No.

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Sonipat.
2. Executive Engineer (Operation Division), UHBVN, Sonipat. He is directed to

Compliance report of closure orders

In compliance of the orders passed by Chairman, Haryana State Pollution Control Board Panchkula vide Endst. No. 1/11234/2022 dated 10/05/2022 under section 33-A, 1974 of Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A, 1981 of Air (Prevention & Control of Pollution) Act, 1981 against the unit namely M/s Arund Class works, Village - Guesapur,

Sonapat.
The unit has been visited on 19/05/22 to ^{sealing} close down operation of the unit. Following officers of the Board were present during the sealing of the unit:-

1. VISHAL ARORA, AEE
2. Vikas F/A.
3. Vikas Driver.

The owner / partner / representative of the unit, Sh. Krishankant (Production Head) who was present in person, has been intimated about the above said orders and a copy of the above said closure orders, has been delivered to him.

After giving due time, for the completion of running process, the unit has been closed by sealing the plant and Machinery and D.G. Set as per detail given below:-

- | | |
|------------------------------------|--------------------------|
| ① Insulating line - 3 Nos machines | ⑧ RG m/c - 1 Nos |
| ② MTG m/c - 1 Nos | ⑨ Pallet m/c - 1 Nos |
| ③ Hole m/c - 2 Nos | ⑩ Printing m/c - 1 Nos |
| ④ HTF m/c - 1 Nos | ⑪ Vacuum chamber - 1 Nos |
| ⑤ Bend m/c - 1 Nos | ⑫ Washing m/c - 2 Nos |
| ⑥ Cutter m/c - 1 Nos | |
| ⑦ DG Set - 2 Nos (95 kVA, 125 kVA) | |

Sh. Krishankant (Production Head) the owner / Partner / representative of the unit who was present at the time of sealing and closing down the unit has not shown any stay orders of any court of law in this regard. However the industry remains in the possession of its owners. They will themselves be responsible for watch and ward of the industry.

(IMPRESSION OF SEAL USED)



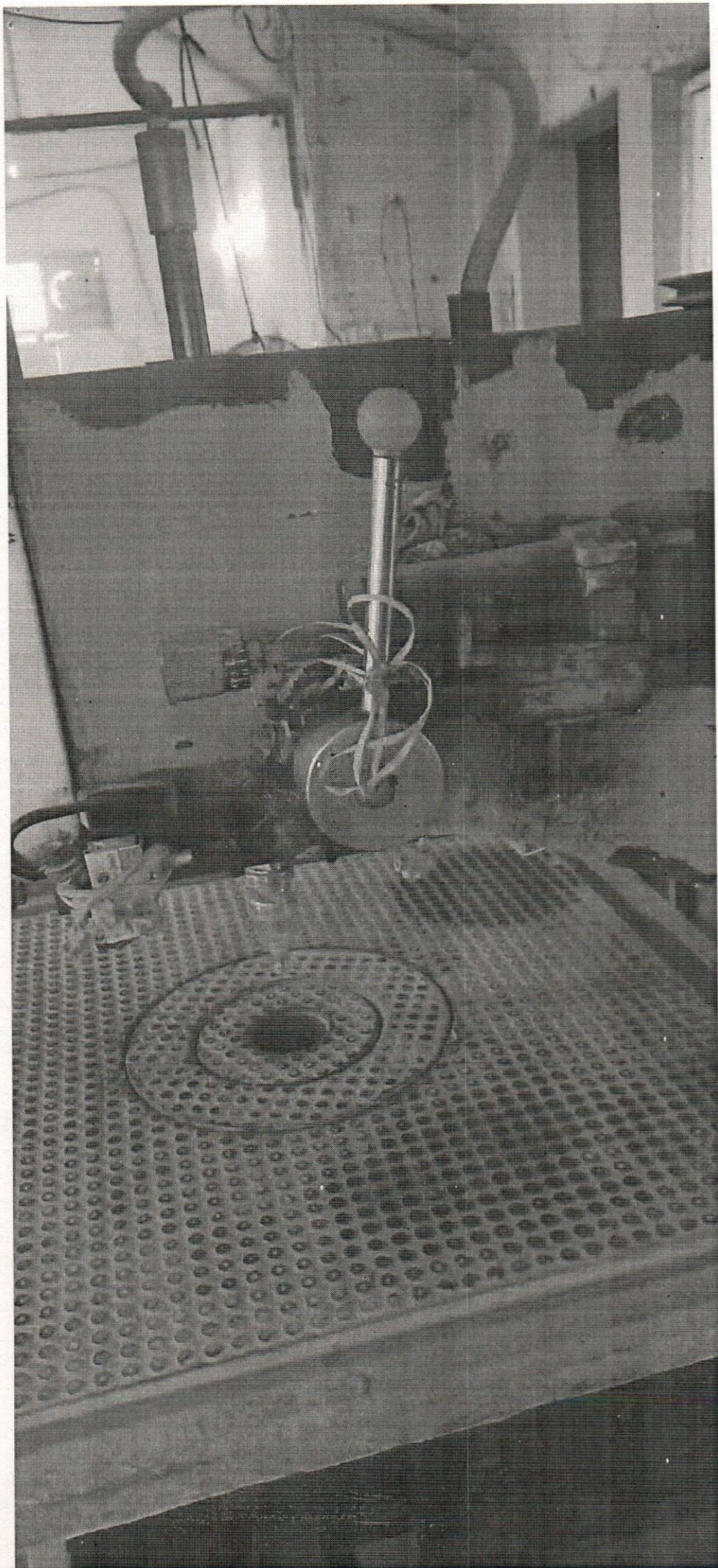
Arund
Krishankant
Head

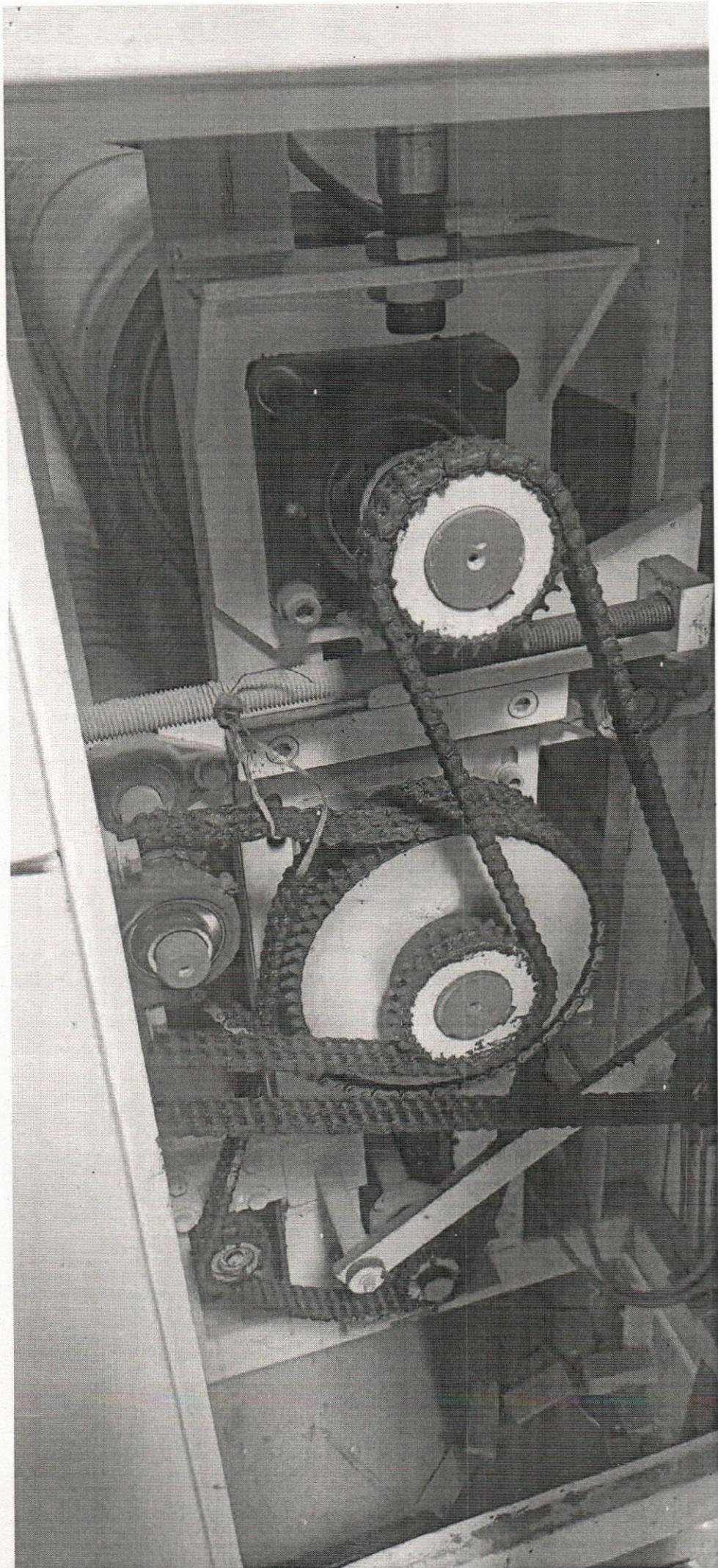
W. C. S.
Vishal Arora.
19/05/2022

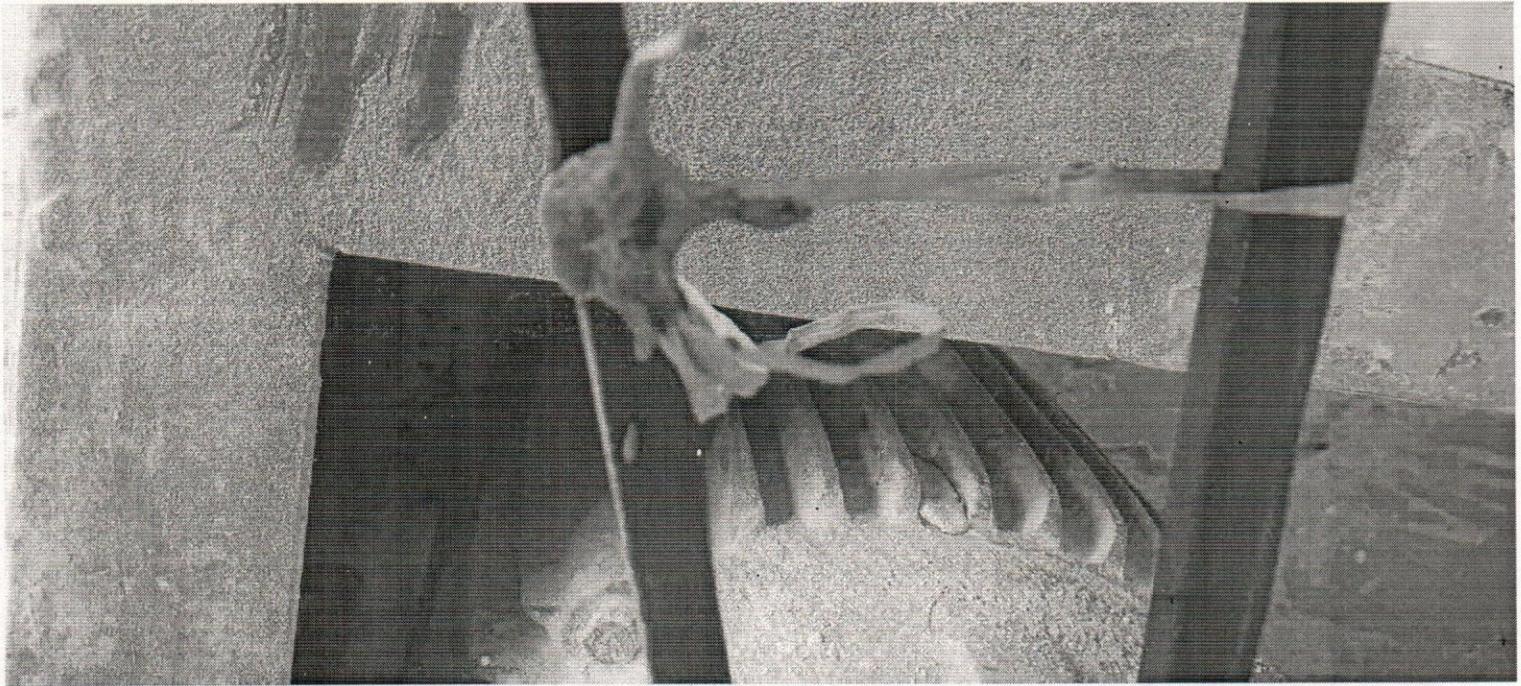
I/112341/2022

- compliance report within 03 days.
3. The Regional Officer, Sonipat. He is asked to ensure the compliance of closure order and to submit compliance report in this regard within 03 days. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation and submit the case for Environment Compensation.
 4. M/s Anand Glass Works, Village-Liwaspur, Sonipat.

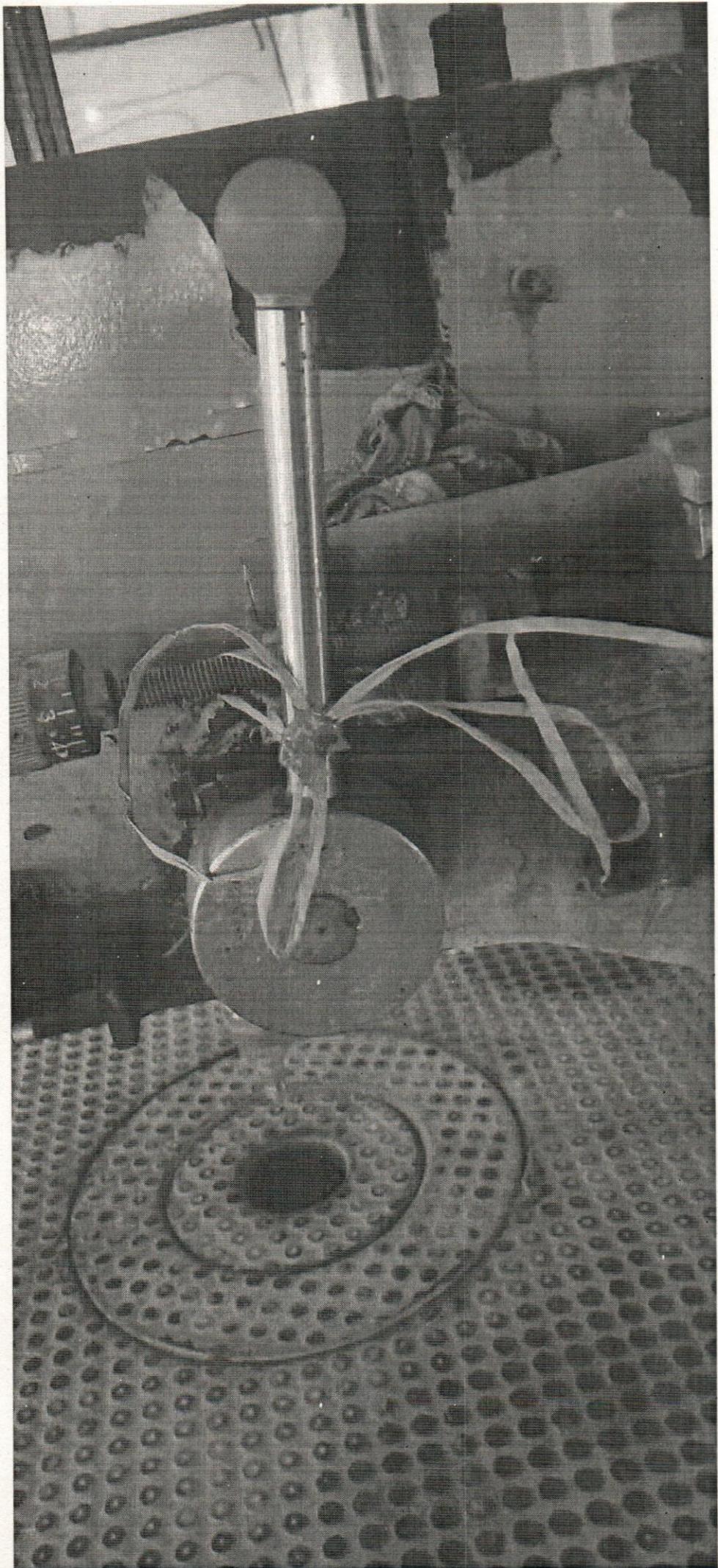
Signed by Jatinder Pal
Singh
Sr. Env. Engineer (WC)
For Chairman
Date: 10-05-2022 15:51:45
Reason: Approved

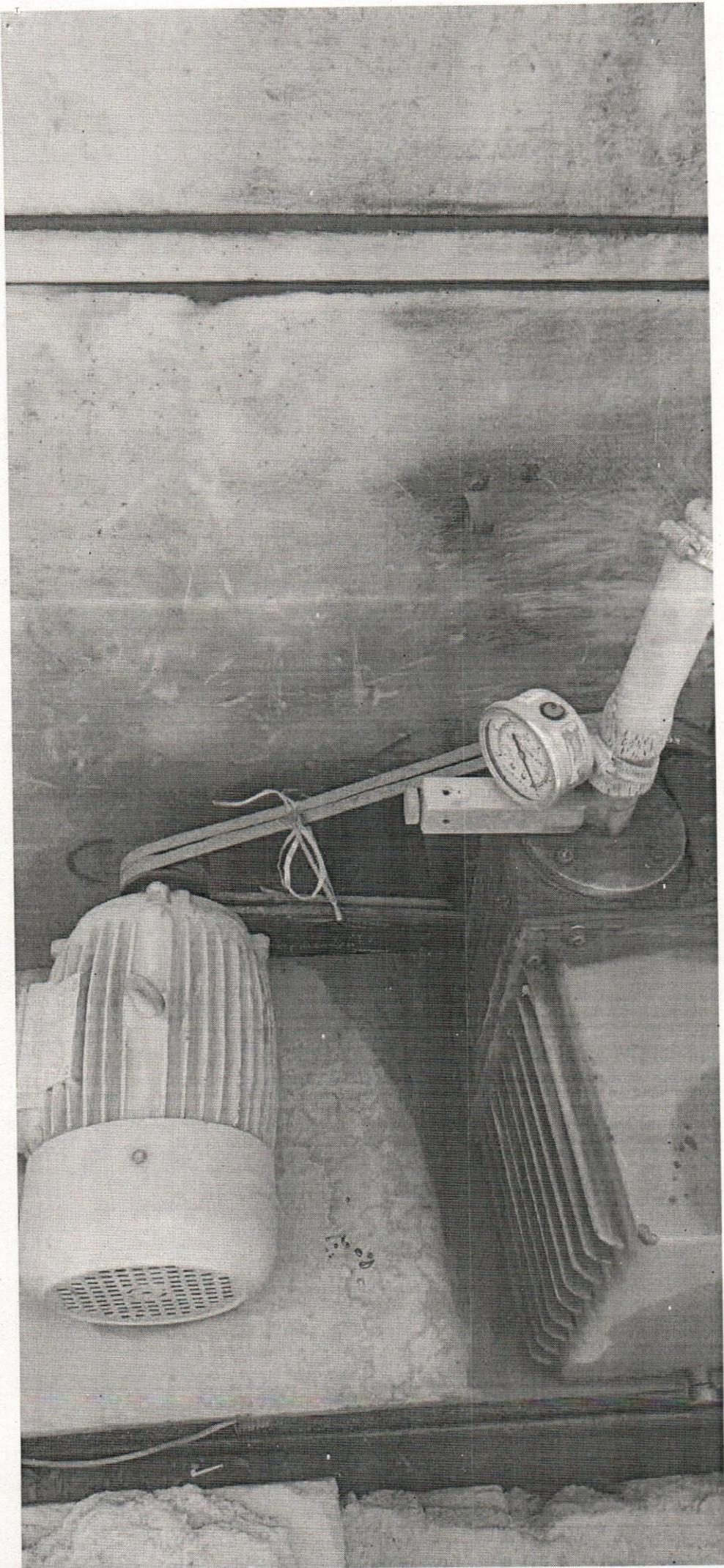


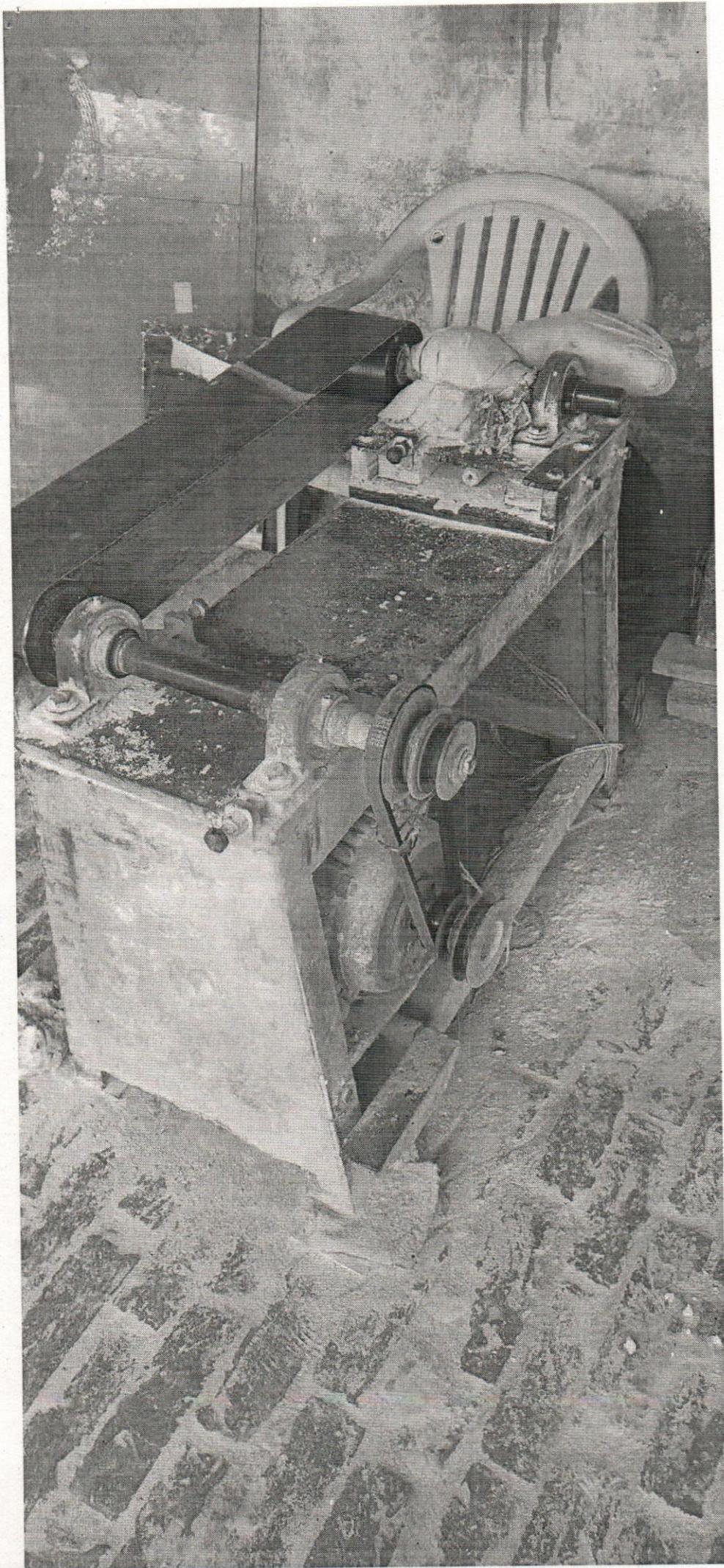




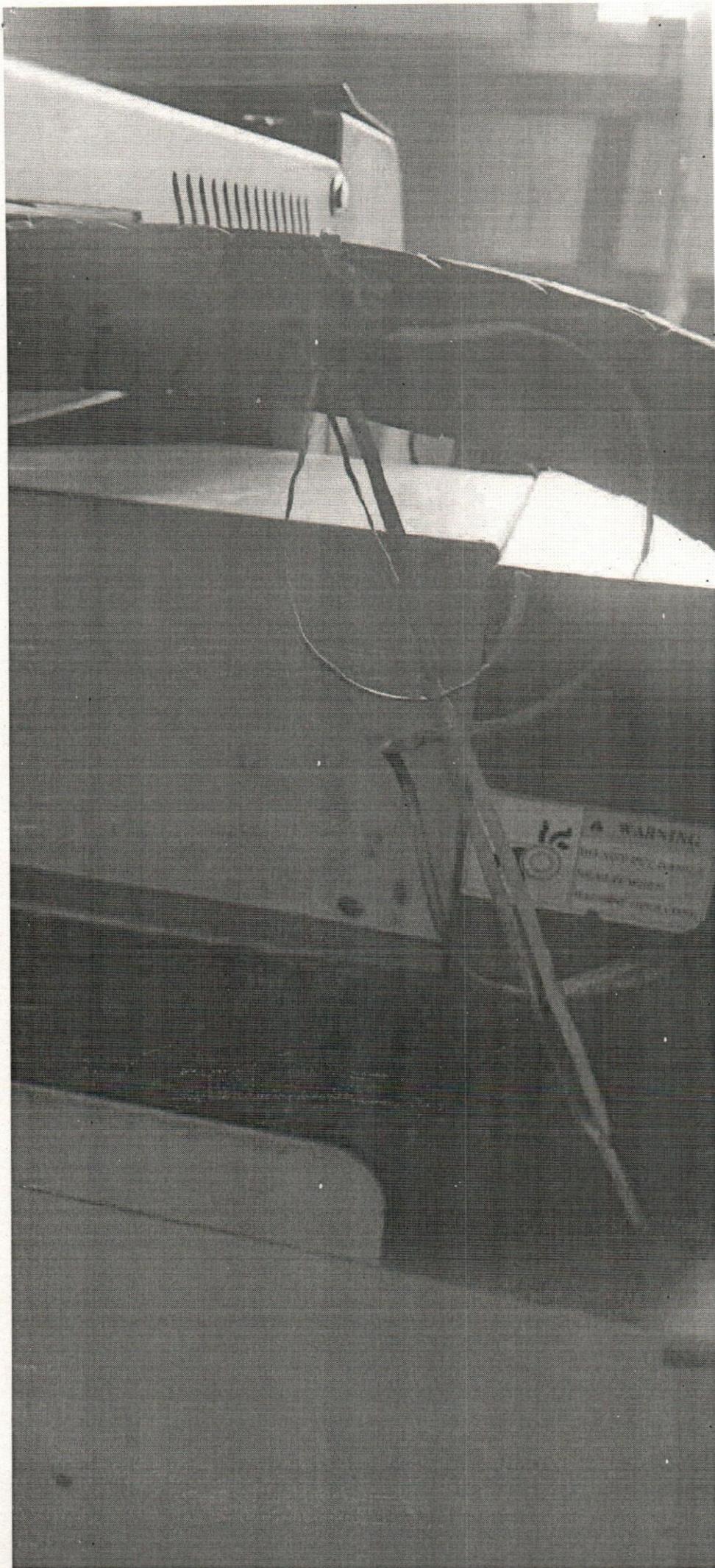
















Annexure-7

HARYANA STATE POLLUTION CONTROL BOARD

Star Complex, Opp. General Hospital, Delhi Road, Sonipat
Ph. - 0130-2236119, E-mail ID: - hspcbrosr@gmail.com

No. HSPCB/SR/2022/ 1386

Dated: 30/07/2022

To

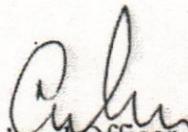
The Chairman,
Haryana State Pollution Control Board
Panchkula.

Sub: Imposing of Environment compensation of M/s Anand Glass Works, Village Liwaspur, Sonipat.

In this connection, it is submitted that the unit has submitted additional information/ documents in sport in their earlier reply of show cause notice. The unit has submitted quotation of 03 no. supplier and order placed to M/s BLG International Pvt. Ltd, Kiriti Nagar, New Delhi for purchasing of glass processing machine (grinding machine). It is further submitted that earlier unit obtained exemption certificate from HSPCB vide Board letter dated 19.12.2006 and now started the polluting process w.e.f 28.02.2022. Copy of assessment of Environmental Compensation as per policy dated 22.12.2021 is attached as Annexure-I for finalization and approval, please.

Submitted for your kind information & further necessary action please.

DA/As above


Regional Officer,
Sonipat Region.



Performa for recommendation for Environmental Compensation by Regional Officer.

1.	Name & address of the unit	M/s Anand Glass Works, Village Liwaspur, Sonipat
2.	Name and designation of the officer(s) inspected the unit	Sh. Ravinder Yadav, AEE
3.	Product(s) and bio-products	Cutting, sizing and finishing of glass sheet
4.	Manufacturing process	Cutting, sizing and finishing of glass sheet
5.	Status of CTE	Obtained vide Board letter dated 24.11.2019 (copy attached)
6.	Status of CTO	Not obtained
7.	Date of inspection of the unit	30.03.2022
8.	Date of commissioning	--
9.	Detail of violation observed during inspection:	1. The unit is operating without obtaining CTO CTO from the Board. 2. Not installed ETP for treatment of trade effluent generated during cutting and sizing of glass sheet.
10.	Category of the unit	i. Orange ii. Small Scale
11.	Complaint / Court case, if any.	Court Case (NGT) regarding discharging effluents in to underground water tank. The unit is discharging its untreated effluent in to underground water tank without any treatment.
12.	Detail of sampling and analysis of effluent/air emission exceeding the norms.	Sample of outlet of the unit was collected and para meters found exceeding prescribed limits.
13.	Reasons for not collection of samples, if not collected.	Not provided stack on furnace
14.	Detail of Show Cause Notice for EC issued with date.	Show cause notice was issued to the unit vide this office letter No. HSPCB/SR/2022/53-54 dated 13.04.2022.
15.	Reply of Show Cause Notice, if any received.	Reply received on 31.05.2022 and now unit vide there letter dated 27.07.2022 received through email as submitted required documents for purchasing/installation of polluting process (copy of documents attached)
16.	No. and date of closure order issued by the Board	Head office closure order no. I/112341/2022 dated 10.05.2022.
17.	Compliance of closure order if applicable.	Compliance of closure order has been sent to Head Office vide this office letter no. HSPCB/SR/2022/370-371 dated 20.05.2022.
18.	Present status of compliance made by the unit, if any after issue of show cause notice.	Unit has submitted reply on 31.05.2022 that unit has obtained exemption from getting NOC/CTO from the Board and now unit has installed effluent treatment plant for treatment of trade effluent generated from cutting and sizing of glass sheet, also applied for Consent to Operate.
19.	<p>Cases for levying environmental compensation:-</p> <p>a) Units discharging the environmental pollutants in excess of the standards prescribed under EP Rules, 1986 and as prescribed in the consent granted to such units under Water Act, 1974/Air Act, 1981.</p> <p>b) Not complying with the directions issued, such as direction for closure due to non-installation of OCEMS, non-adherence to the action plans submitted etc.</p> <p>c) Intentional avoidance of data submission or data manipulation by tempering the Online Continuous Emission/ Effluent Monitoring system.</p> <p>d) Accidental discharges lasting</p>	<p>Unit was found discharging effluent without any treatment as unit not obtained CTO for their polluting process which has been started by the unit with w.e.f 01.03.2022, however, CTE was obtained by the unit vide Board letter dated 24.11.2019 (copy attached). Sample was collected on 30.03.2022 and as per analysis report no. 4729 dated 08.04.2022 parameters found exceeding the norms.</p> <p>Not Applicable.</p> <p>Not Applicable.</p>

for short durations resulting into damage to the environment.	Not Applicable.
e) Intentional discharges to the environment including bypassing the pollution control devices -- land, water and air resulting into acute injury or damages to the environment.	Not Applicable.
f) Injection of treated/partially treated/ untreated effluent to ground water.	Not Applicable.
g) All violations of Graded Response Action Plan (GRAP) in Delhi NCR area.	Not Applicable.
h) Failure of preventing the pollutants being discharged in water bodies and failure to implement Waste Management Rules.	Not Applicable.

20. Date of last inspection and sampling i.e. prior present inspection (Water and/or Air and/or other pollution)	30.03.2022.
21. Justification of imposing environmental compensation for last five year	Not Applicable.
22. Final recommendations if any	NA
23. Final compensation or Interim	Final Compensation

Environment Compensation to be levied on Industrial Units

24. PI - Pollution Index (Red : 80, Orange : 50 and Green : 30)	50
25. N - No of days of violation	81 (28.02.2022 date of bill purchasing the glass processing machine to 19.05.2022 date of compliance of the closure order)
26. R - Factor in Rupees	250
27. S - Factor for scale of operation (0.5 for micro or small, 1.0 for medium and 1.5 for large unit)	0.5
28. LF - Location Factor (as per census)	1.0
29. EC= PI x N x R x S x LF	50 x 81 x 250 x 0.5 x 1.0 = 5,06,250/-
30. Total Amount calculated	5,06,250/-

OR

Environmental Compensation to be levied on all violations of Graded Response Action Plan (GRAP) in NCR.

Activity	State of Air Quality	Environmental Compensation (Rs.)	Recommended by RO
31. Industrial Emissions	Severe + Emergency	Rs. 1.0 Crore	NA
	Severe	Rs. 50 Lakh	NA
	Very Poor	Rs. 25 Lakh	NA
	Moderate to Poor	Rs. 10 Lakh	NA
32. Vapour Recovery System (VRS) at Outlets of Oil Companies			
i. Not Installed	Target Date	Rs. 1.0 Crore	NA
ii. Non-Functional	Very poor to Severe+	Rs. 50 Lakh	NA
	Moderate to Poor	Rs. 25 Lakh	NA
33. Construction sites (Offending plot more	Severe +/Emergency	Rs. 1.0 Crore	NA
	Severe	Rs. 50 Lakh	NA

	than 20,000 Sq.m.)	Very Poor	Rs. 25 Lakh	NA
		Moderate to Poor	Rs. 10 Lakh	NA
34.	Solid Waste/garbage dumping in Industrial Estates	Very poor to Severe +	Rs. 25.0 Lakh	NA
		Moderate to Poor	Rs. 10 Lakh	NA
35.	Failure to water sprinkling on unpaved roads			
	a) Hot-spots	Very poor to Severe +	Rs. 25.0 Lakh	NA
	b) Other than Hot-spots	Very poor to Severe +	Rs. 10.0 Lakh	NA
OR				
36.	Environmental Compensation to be levied in case of failure of preventing the pollutants being discharged in water bodies and failure to implement waste management rules			Recommendation of RO
	<p>EC= Capital Cost Factor x [Marginal Average Capital Cost for Treatment Facility x (Total Generation-Installed Capacity) + Marginal Average Capital Cost for Conveyance Facility x (Total Generation -Operational Capacity)] + O&M Cost Factor x Marginal Average O&M Cost x (Total Generation- Operational Capacity) x No. of Days for which facility was not available + Environmental Externality x No. of Days for which facility was not available</p> <p>Alternatively;</p> <p>EC (Lacs Rs.) = [17.5(Total Sewage Generation – Installed Treatment Capacity) + 55.5 (Total Sewage Generation-Operational Capacity)] + 0.2(Sewage Generation-Operational Capacity) x N + Marginal Cost of Environmental Externality x (Total Sewage Generation-Operational Capacity) x N</p> <p>Where; N= Number of days from the date of direction of CPCB/SPCB/PCC till the required capacity systems are provided by the concerned authority</p> <p>Quantity of Sewage is in MLD</p>			NA
OR				
37.	Environment Compensation to be Levied on Concerned Individual/Authority for Improper Solid Waste Management:			Recommendation of RO
	<p>EC = Capital Cost Factor x Marginal Average Cost for Waste Management x (Per day waste generation-Per day waste disposed as per the Rules) + O&M Cost Factor x Marginal Average O&M Cost x (Per day waste generation-Per day waste disposed as per the Rules) x Number of days violation took place + Environmental Externality x N</p> <p>Where;</p> <p>Waste Quantity in tons per day (TPD) N= Number of days from the date of direction of CPCB/SPCB/PCC till the required capacity systems are provided by the concerned authority</p> <p>Simplifying;</p> <p>EC (Lacs Rs.) = 2.4 (Waste Generation - Waste Disposed as per the Rules) +0.02 (Waste Generation - Waste Disposed as per the Rules) x N + Marginal Cost of Environmental Externality x (Waste Generation - Waste Disposed as per the Rules) x N</p>			NA



Form J

(Sec Rule 16)

Report No. 2,229 Type of Sample : Legal Dated : 13-Sep-21

I hereby, certify that I Raj Kumar Board Analyst, duly appointed
under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974),

received a sample on the 29 day of Aug-2021 collected by
Bhupinder Chahal, EE Narender Hooda, SC
Dr. Hemika, S on dated 28-Aug-21 for analysis.

A sample of M/s Maneta Automotive Component Pvt. Ltd.,
Village Hasamabad, P.O. Bahalgarh,
Sonepat

Further certify that I have analysed the above mentioned sample on 29-Aug-21 to 13-Sep-21
and declare the result of analysis to be as follows :-

S. No.	ParameterName	Results		
		Result	Result	Limit
1.	Sample Code	3241		
2.	Sample Collected from	Rain water		
3.	Apearance	harvesting pit-II back		
4.	Odour	Turbid		
5.	pH value	Bad		
6.	BOD(3 days at 27°C) mg/l	8.21		
7.	COD (mg/l)	82.0		
8.	Total Suspended Solids (mg/l)	288.0		
9.	Oil and grease (mg/l)	114.0		
10.	Total Disolved Solids (mg/l)	4.0		
11.	Turbidity NTU	1510.0		
		3.98		

Method of Testing As per relevant part of IS: 2488 (PartI-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, listening and container on receipt was as follows :-
Container had its seal found intact and in order, slip on the container had the signature of the
representative of the industry and the Board

Signed this 13-Sep-21

Haryana State Pollution Control Board's Central Laboratory
500-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To
The Member Secretary,
Haryana State Pollution Control Board
C-11, Sec-6, Panchkula, Haryana

BOARD ANALYST

CC to Regional Office Sonepat

The test report relate only to the particular sample submitted for testing.



Form J

(See Rule 36)

Page 2 of 2

Report No. 2,229

Type of Sample : Legal

Dated : 13-Sep-21

I hereby, certify that I Raj Kumar

Board Analyst, duly appointed

under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974),

received a sample on the 29 day of Aug-2021 collected by

Bhupinder Chahal, EE Dy. Howda, Sc-6 on dated 28-Aug-21 for analysis.

A sample of M/s Maneta Automotive Component Pvt. Ltd.

Village Hasamabad, P.O. Bahalgarh,

Sonepat

Further certify that I have analysed the above mentioned sample on 29-Aug-21 to 13-Sep-21

and declare the result of analysis to be as follows :-

S. No.	ParameterName	Results	Result	Limit	Method
		Result			
12.	Ammonical-N (mg/l)		12.91		
13.	Total Hardness (mg/l)		650.0		
14.	Calcium (mg/l)		185.6		
15.	Magnesium (mg/l)		45.198		
16.	Chloride (mg/l)		400.0		
17.	Conductivity (μ S/cm)		2760.0		
18.	Sulphate (mg/l)		13.96		
19.	Sulphide (mg/l)		N.D.		
20.	Fluoride (mg/l)		0.33		
21.	Total Phosphate (mg/l)		0.96		
22.	Iron (mg/l)		N.D.		

Method of Testing As per relevant part of IS: 2488 (Part-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, listening and container on receipt was as follows :-

Container had its seal found intact and in order, slip on the container had the signature of the representative of the industry and the Board

Signed this 13-Sep-21

Haryana State Pollution Control Board's Central Laboratory
SCO-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To

The Member Secretary,
Haryana State Pollution Control Board

C-11, Sec-6, Panchkula, Haryana

CC to Regional Office

Sonepat


BOARD ANALYST

The test report relate only to the particular sample submitted for testing

V84973/2021



HARYANA STATE POLLUTION CONTROL BOARD
C-11 Sector-6, Panchkula
Ph – 0172- 577870-73, Fax No. 2581201
E-mail- hspcbho@gmail.com Website: hspcb.gov.in

F.R.

S/1, SC-2, A.E.E.

K
RO
Jain

CLOSURE ORDER

Whereas, M/s Meneta Automotive component Pvt. Ltd. at Village Hasmabad, PO Bahalgarh, Sonipat has established and operating for manufacturing of Black Plate Power Press which is polluting in nature and is covered under Orange category;

Whereas, the above said unit was visited by the team of officers of the Board on 28.08.2021 due to a complainant on CM window portal received from Sh. Attar Singh complainant;

Whereas inspection discharge of effluent was observed in rain water harvesting pit which shall pollute sub soil water;

Whereas water sample was collected and as per analysis report no. 2229 dated 13.09.2021, the following parameter have been found exceeding the prescribed limits:-

Sr. No.	Parameters	Result	Limit
1	BOD(mg/l)	82	30
2	COD (mg/l)	288	250
3	Total Suspended Solid (mg/l)	114	100

Whereas, show cause notice for closure was issued to the above said unit by Regional Officer, Sonipat vide his letter 3377-78 dated 17.09.2021 and the reply submitted by unit on 28.09.2021 was not satisfactory;

Whereas, Regional Officer, Sonipat vide his letter no. 3734 dated 25.10.2021 and letter no. 4650 dated 09.12.2021 has recommended for taking closure action against the unit under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and 31-A Air (Prevention & Control of Pollution) Act, 1981;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of M/s Meneta Automotive component Pvt. Ltd. Village Hasmabad, PO Bahalgarh, Sonipat by sealing its plant, machinery and DG sets alongwith disconnection of the electric supply and water supply with immediate effect.

In addition to above it is also intimated that non compliance of directions issued under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and section 31A of Air (Prevention & Control of Pollution) Act, 1981 is an offence.

Dated Panchkula, the
24th December, 2021

P. Raghavendra Rao, IAS (Retd.)
Chairman

Endst. No.HSPCB/WC/2021

Dated:-27/12/2021

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Sonipat.
2. Executive Engineer (Operation Division), UHBVN, Sonapat. He is directed to disconnect the electric supply of the above said unit immediately and submit compliance report within 03 days.
3. Executive Engineer, Public Health Engineering Department, Sonapat. He is directed to disconnect the water supply of the above said unit immediately and submit compliance report within 03 days.
4. The Regional Officer, Sonipat. He is asked to ensure the compliance of closure order and to submit compliance report in this regard within 03 days. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation and submit the case for environment compensation.
5. M/s Meneta Automotive component Pvt. Ltd. Village Hasnabad, PO Bahalgarh, Sonipat.

Signed by Jatinder Pal
Singh

Date: 27-12-2021 16:31:33

Reason: Approved
Sr. Env. Engineer (WC)
For Chairman

BEFORE THE APPELLATE AUTHORITY (HARYANA) UNDER THE WATER
(PREVENTION AND CONTROL OF POLLUTION) ACT 1974, AIR (PREVENTION
AND CONTROL OF POLLUTION) Act, 1981.

Appeal No. 151 /2021

M/s Maneta Automotive Component Pvt. Ltd.

.....Petitioner

Versus

Haryana State Pollution Control Board

.....Respondents

Present:

1. Sh. Jatinder Dhanda, Advocate, Counsel for the appellate;

Case was presented by the Counsel for the appellate during the course of hearing. Heard.

Admitted. Operation of impugned order dated 24.12.2021 stayed till the date of next hearing i.e. 06.01.2022. To come up on 06.01.2021 at 11.00 AM.

Chandigarh
30.12.2021

S.N. Roy
30/12
(S.N.Roy)
Appellate Authority

Attested to be true copy

Kamal Singh
30-12-2021
For Appellate Authority of HSPCB



Form J

(See Rule 36)

Annexure - 113

Page 1 of 1

Report No. **4,789**

Type of Sample : **Legal**

Dated : **08-Apr-22**

I hereby, certify that I
under sub section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974),
received a sample on the 31 day of Mar-2022 collected by
Ravinder Yadav, AEE

A sample of M/s Maneta Automotive Component Pvt. Ltd.,
Village Hasamabad, PO Bahalgarh
Sonepat
on dated 30-Mar-22 for analysis.

Further certify that I have analysed the above mentioned sample on 31-Mar-22 to 08-Apr-22
and declare the result of analysis to be as follows :

S. No.	Parameter Name	Results		Limit	Method
		Result	Result		
1.	Sample Code	7119	7120		
2.	Sample Collected from	Inlet of STP	Outlet of STP		
3.	Apearance	Dark Grey	Hazy		
4.	Odour	Bad	Mild		
5.	pH value	7.46	7.41	5.5-9.0	
6.	BOD(3 days at 27°C) mg/l	120.0	12.0	30	
7.	COD (mg/l)	448.0	72.0	250	
8.	Total Suspended Solids (mg/l)	178.0	34.0	100	
9.	Oil and grease (mg/l)	15.0	BDL (DL=2)	10	
10.	Conductivity (µ S/cm)	3600.0	2900.0		

Method of Testing As per relevant part of IS: 2488 (Part-I-IV) and Standard method for the examination of Water & Waster Water APHA (23rd edition)

The condition of the seals, listening and container on receipt was as follows : -
Container had its seal found intact and in order, slip on the container had the signature of the
representative of the industry and the Board

Signed this 08-Apr-22

Haryana State Pollution Control Board's Central Laboratory
SCO-115, 1st & 2nd Floor Sec-25, Panchkula, Haryana

To
The Member Secretary,
Haryana State Pollution Control Board

C-11, Sec-6, Panchkula, Haryana

CC to Regional Office

Sonepat

Neeraj Bala
BOARD ANALYST

The test report relate only to the particular sample submitted for testing